

FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR
GFM RETAIL PRIVATE LIMITED OPERATING IN RETAIL BUSINESS OF
MEAT AND VALUE-ADDED MEAT PRODUCTS AT TAMIL NADU

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	GFM Retail Private Limited; PAN: AAGCG1284K CIN : U74900TN2015PTC102467
2.	Address of the registered office	No 2, 4th cross, 1 st main road, S.V.S Nagar, Valsarvakkam, Chennai, Tamil Nadu – 600087
3.	URL of website	Not Available
4.	Details of place where majority of fixed assets are located	Chennai
5.	Installed capacity of main products/ services	Not Applicable
6.	Quantity and value of main products/ services sold in last financial year	Value of sale *: 159.11 cr.(F.Y 2022-23) 15.18 cr (from 1.04.2023 to18.03.2024)
7.	Number of employees/ workmen	NIL*
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL	Details can be sought by emailing – cirp.gfmretail@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL	Details can be sought by emailing – cirp.gfmretail@gmail.com
10.	Last date for receipt of expression of interest	4 th June, 2024
11.	Date of issue of provisional list of prospective resolution applicants	10 th June, 2024
12.	Last date for submission of objections to provisional list	15 th June, 2024
13.	Date of issue of final list of prospective resolution applicants	20 th June, 2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	25 th June, 2024
15.	Last date for submission of resolution plans	26 th July, 2024
16.	Process email id to submit Expression of Interest	cirp.gfmretail@gmail.com

*As per the best available information received from the suspended Board of Directors.


Hitesh Narayanprasad Agrawal
Insolvency Professional
IBBI/IPA/001/IP-P01183/2019-2020/12639
CA Hitesh Narayan Agrawal
Interim Resolution Professional
IBBI Reg. No: IBBI/IPA-001/IP-P-01183/2019 -2020/12639
A.F.A valid till 03.08.2024
Correspondence Email Id: cirp.gfmretail@gmail.com
Registered Email Id: caagrawalhitesh@gmail.com
IBBI Registered Address: Ground floor, Hotel Bansal, near Lalita Tower, behind Railway Station, Alkapuri,
Vadodara, Gujarat- 390005
Date: 20th May, 2024